

Annexure-3

**RAMAKRISHNA HOUSING PRIVATE LIMITED;
CIRP COMMENCED ON OCTOBER 28, 2022;
LIST OF CREDITORS AS ON FEBRUARY 20, 2023;**

LIST OF SECURED FINANCIAL CREDITORS (OTHER THAN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)

(Amount in ₹)

Sl. No	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any*
		Date of receipt of Claim	Amount Claimed	Amount of claim admitted	Nature of claim	Amount of Security Interest	Amount covered by Guarantee	Whether related party?	voting share in CoC %					
1	LIC HFL	11-Nov-22	3,19,58,07,857	3,19,58,07,857	Financial Creditor	Secured by the assets of the CD	-	NO	yet to be constituted	-	-	-	-	Claims have been provisionally admitted based on the documents provided by the Claimants. Due to non-cooperation of suspended directors and Corporate defaulter, the claims yet not verified with the books of accounts of the Corporate Defaulter.
2	Yes Bank	14-Nov-22	83,36,08,376	83,36,08,376	Financial Creditor	Secured by the assets of the CD	-	NO	yet to be constituted	-	-	-	-	
3	ICICI Bank	27-Dec-22	1,20,16,581	56,14,617	Financial Creditor	Secured by the assets of the CD	-	NO	yet to be constituted	-	-	64,01,964	-	

For Ramakrishna Housing Private Limited

Sriram Parthasarathy

Interim Resolution Professional

IP.No: IBBI/IPA-002/IP/N00292/2017/2018/10895